THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERIEE): (a) The Government have seen the news-item.

- (b) to (d) The "Study Team on Leakage of Foreign Exchange through Invoice Manipulation" had stated in their report that the under-invoicing of exports of various commodities in a year was probably in the region of Rs. 40 to Rs. 50 crores only. However, no reliable estimate of the extent of unaccounted foreign exchange earned annually by jute and tea exporters, through under-invoicing of exports is available.
- (e) and (f) The Maintenance of Internal Security (Amendment) Ordinance, 1974, is being invoked for detaining persons engaged in activities prejudicial to conservation of foreign exchange.

Loan from L.I.C. sought for by the West Bengal State Electricity Board.

- 595. SHRI KALYAN ROY: Will the Minister of FINANCE be pleased to state:
- (a) whether the West Bengal State Electricity Board sought a loan of Rs. 5 crores from the Life Insurance Corporation to meet the increased expenditure during the last Puja festival:
- (b) if so, whether the loan was granted by the Corporation; and
 - (c) if not, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) A request for a loan of Rs. 5 crores for meeting the capital expenditure of the West Bengal State Electricity Board for the year 1974-75 is pending with the LIC.

(b) and (c) It has not been possible for the LIC to sanction the loan so far as certain requirements have not been complied with by the West Bengal State Electricity Board. There has been some cor-

respondence on the subject and the matter is at present pending with the West Bengal State Electricity Board.

Surrender of import licences

596. SHRI RABI RAY: Will the Minister of COMMERCE be pleased to state:

- (a) whether Government's attention has been drawn to a report that Mr. Ali Sidiq-qui, Adviser to the Yanam Mahe Merchants (Importers) Association has surrendered the controversial Pondicherry licences to the C.B.I, on October 23, 1974;
 - (b) if so, the details thereof; and
- (c) what steps Government have taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) and (c) Do not arise.

Bank Loans for the Educated unemployed

597. SHRI SYED NIZAM-UD-DIN : SHRI GIAN CHAND TOTU .

Will the Minister of FINANCE be pleased to state;

- (a) what is the total amount of loans advanced to the educated unemployed per sons by the nationalised banks during the year 1973-74 under the self-employment schemes;
- (b) what steps have been taken by the banks to see that the loans are properly utilised; and
- (c) what are the schemes which have consumed the major portion of these loans?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) to (c) Banks do not maintain separate data on the assistance given to "educated unemployed" as such persons can seek employment opportunities in all the fields to which the banks are now extending credit. Advances to such persons, however, would figure under the broad priority sector categories of 'Small Scale Industries', 'Professional and Self-employed' and 'Retail Trade and

Small Business'. The available information regarding the outstanding advances of public sector banks under these categories as at the end of June, 1973 and June, 1974 is given below:

Public sector banks' advances to the priority sector categories of Small Scale Industry, Professional and Self-Employed persons, and Retail Trade and Small Business.

(Rs.	in	CT	Ó	reis	()

Category					As at the end of			
							773 June 1974	
(i) Small Scale Industries					,	644.86	868.33	
(ii) Professional & self employed persons						21.21	29.74	
(iii) Retail Trade & Small Business						94.76	117.68	
						Data are provisional		

Public sector banks have evolved suitable procedures for pre-sanction scrutiny as well as for supervision of the credit extended to ensure their proper utilisation.

Smugglers against whom warrants of arrests have been issued

598. SHRI SYED NIZAM-UD-DIN : SHRI GIAN CHAND TOTU :

Will the Minister of FINANCE be pleased to state the number of persons suspected to be dealing in smuggling and against whom warrants of arrests have been issued but are still absconding?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB MUKHERJEE): Out of twenty persons against whom detention orders were issued by the Government of India under the provisions of the Maintenance of Internal Security (Amendment) Ordinance 1974, only Rawatmal Golyan has escaped arrest so far. In addition, there are others against whom detention orders have been issued by the State Governments, but who may not have been arrested yet.

Edible Oil from Soviet Union

599. SHRI NIREN GHOSH: Will the Minister of COMMERCE be pleased to state:

- (a) whether India has failed to life 10,000 tonnes of edible oil provided by the Soviet Union for the current year; and
 - (b) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a)

and (b): Edible oil has not been purchased from USSR so far as the prices at which the oil has been offered so far were not economical.

Purchase of just by Jute Corporation of India

600. SHRI NIREN GHOSH: Will the Minister of COMMERCE be pleased to state:

la) whether it is poration of India suspended purchase operations towards this year; a fact that Jute Cor suspended purchase the end of September